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Central Administrative Tribunal Principal Bench: New Delhi

CP 4/97 in OA 283/96

New Delhi, this the 4th day of September, 1997

Hon'ble Or. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri K.Muthukumar, Member (A)

- Sh. O.P. Arya son of Sh. P.C. Arya R/o SFS.DDA Flat No.4. Pocket 2. G-Block, Naraina Vihar, New Delhi.
- Shri Veeranna son of Sh. Mayanna, r/o A-11, Laxmibai Nagar, New Delhi.

...Petitioners

(By Advocate: Shri S.D. Raturi proxy for Sh. G.D. Gupra)

Versus

Shri Anil V. Gokak, Secretary, Department of Telecommunications, Ministry of Communications, Sanchar Bhawan, New Delhi.

...Respondents.

(By Advocate: Shri R.P. Aggarwal)

ORDER (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)

In view of the order passed by us on 28.17.1997 and in view of the affidavit filed by the counsel appearing on behalf of the respondents, we are satisfied that the suggestion given by the petitioner has been taken in its spirit and the payment has been made accordingly. In view of this matter, these contempt of courts proceedings are dropped and notices discharged. If any further grievance survives, petitioners are at liberty to seek appropriate remedy.

(K.Muthukumar) Member (A)

(Dr.Jose P. Verghesc) Vice-Chairman (J)